GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 357 ANSWERED ON 04/02/2025

WOMEN UNDER DAY-NRLM

357. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government has fixed to reach ten crore women under DeendayalAntyodayaYojana-National Rural Livelihood Mission (DAY-NRLM) by 2023-24;
- (b) if so, the the details thereof, State-wise;
- (c) the details of target set and achieved;
- (d) the details of blocks in which above Mission has been implemented in Nellore district of Andhra Pradesh; and
- (e) the details of reasons that the Central allocation under DAY-NRLM for Andhra Pradesh is Rs. 756 crores, but released only Rs. 377 crores and no amount was released under MahilaKisanSashaktikaranPariyojana and Start-Up Village Entrepreneurship Programme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

- a): The Government had set a target of mobilizing 10 crore rural households into SHGs under the DeendayalAntyodayaYojana-National Rural Livelihood Mission (DAY NRLM) by 2023-24. The target of mobilization of 10 crore households was achieved in March 2024.
- b & c): The State/UT-wise targets and the number of household mobilized under DeenDayalAntyodayaYojana National Rural Livelihoods Mission (DAY-NRLM) is given at Annexure.
- d): Nellore district has 37 rural blocks. All the 37 blocks are covered under the DAY-NRLM.

e) The Central allocation under the DeendayalAntyodayaYojana-National Rural Livelihoods Mission (DAY-NRLM) for Andhra Pradesh for the last three financial years amounted to Rs. 756 crores. However, only Rs. 377 crores released, reason for non-release of entire amount is because of non-submission of proposals by the State due to delay in receipt of funds from Treasury.

For the current financial year, the approved central share under DAY-NRLM for Andhra Pradesh is Rs.307.69 crore out of which Rs.76.92 crore has been released so far.

The MahilaKisanSashaktikaranPariyojana (MKSP), a key subscheme under DAY-NRLM aimed at enhancing the livelihoods and income of MahilaKisans. The Ministry had approved 13 projects under MKSP in 2011, including Nellore District in Andhra Pradesh. After grant of two extensions, these projects were closed in FY 2019.

For FY 2023-24, the Ministry approved an Annual Action Plan for an amount of Rs. 64 Cr. for MKSP, with the central share being Rs. 38.40 Cr. and the state share Rs. 25.60 Cr.. The physical target for the year included the creation of 160 Integrated Farming Clusters (IFC) under MKSP. However, the Andhra Pradesh SRLM has not opened the budget head for MKSP in FY 2023-24. Moreover, the MKSP budget provision was not reflected in the Public Financial Management System (PFMS) TRSY-07 report for FY 2023-24, which are mandatory for the release of funds under Central Sponsored Schemes as per the Department of Expenditure norms. Due to which the Ministry has not released any fund to Andhra Pradesh SRLM for MKSP during FY 2023-24. Out of the total allocation of Rs. 15 crore (Rs. 9 Cr. Central Share + Rs. 6 Cr. State share) for FY 2024-25, amount of Rs. 2.25 Cr. has been released as a part of the Central Share.

Regarding the Start-Up Village Entrepreneurship Programme (SVEP), which is a demand-driven scheme, funds are released based on the submission of Detailed Project Reports (DPRs) from the state. However, the Andhra Pradesh SRLM has delayed the submission of the required DPRs and financial documents for SVEP components, which has also delayed the timely release of funds for the programme. Out of the total allocation of Rs. 13.33 crore (Rs. 8 Cr. Central Share + Rs.5.33 Cr. State share) for FY 2024-25, amount of Rs. 2 Cr. has been released as a part of the Central Share.

Annexure – referred in reply to Part (b) of Lok Sabha Unstarred Question No.357 for answer on 04.02.2025 regarding Women under DAY-NRLM

| State | Target for HH | Mobilisation as on |
|---------------------------------------|---------------|--------------------|
| | Mobilisation | March 24 |
| Andaman | 15000 | 13194 |
| Andhra Pradesh | 8310437 | 9075289 |
| Arunachal | 84623 | 86937 |
| Assam | 3593756 | 4111020 |
| Bihar | 12332493 | 12713428 |
| Chhattisgarh | 3193288 | 3068427 |
| Daman DIU and NH | 12469 | 12695 |
| Goa | 45947 | 50298 |
| Gujarat | 3031245 | 2783006 |
| Haryana | 730806 | 629094 |
| Himachal Pradesh | 338103 | 378542 |
| Jammu & Kashmir | 950000 | 797805 |
| Jharkhand | 3446912 | 3589607 |
| Karnataka | 3239273 | 4207374 |
| Kerala | 3644669 | 4002478 |
| Ladakh | 13315 | 11710 |
| Lakshadweep | 3692 | 4363 |
| Madhya Pradesh | 6549384 | 5829972 |
| Maharashtra | 7109774 | 6525549 |
| Manipur | 207481 | 99810 |
| Meghalaya | 418254 | 444264 |
| Mizoram | 73765 | 85934 |
| Nagaland | 121260 | 135261 |
| Odisha | 6610605 | 5757107 |
| Puducherry | 45931 | 59714 |
| Punjab | 657609 | 543246 |
| Rajasthan | 4600000 | 3804161 |
| Sikkim | 58557 | 56675 |
| Tamil Nadu | 3675989 | 4023939 |
| Telangana | 4593482 | 4820573 |
| Tripura | 460061 | 494675 |
| Uttar Pradesh | 11807911 | 9507884 |
| Uttarakhand | 491114 | 497777 |
| West Bengal | 11593207 | 12251533 |
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